

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

CP(IB) 367 of 2020

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.03.2021**

Name of the Company:

Gopalkrishan Mulkarji Gupta
V/s
Optus Laminates Pvt Ltd

Section:

9 of Insolvency and Bankruptcy Code, 2016


ORDER

Learned Counsel Mr. Kamlesh Vaidankar appeared for the Operational Creditor. Learned Counsel Mr. Pratik Thakkar appeared for the Corporate Debtor.

Reply is not filed. It is to be filed within seven days without fail by giving copy to other side and other side may file rejoinder (not more than five pages) within seven days thereafter.

Matter to appear on 14.04.2021


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**


**(MADAN B. GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 16th day of March, 2021

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